

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-8835 - JK (LD) of 2026

DATED:- 15 - 07 - 2026

Sanction is hereby accorded to the appointment of Officer's of School Education Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner Secretary to Government

Dated: 15.07.2026

No:-LAW-OIC/7/2026

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

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Annexure to the Government Order No.8835 JK(LD) of 2026 dated 15.07.2026

S No.	Title	OIC
1.	O.A. No. 1207/2024 Anjani Bala Vs UT of J&K and others	Sh. Deepak Kumar Gupta Chief Education Officer, Reasi Mobile No. 9419238343 e-mail=ceoreasi@gmail.com
2.	WP(C) No. 268/2024 Inhabitants of village Upper Baldanoor Vs UT of J&K & Ors	
3.	WP(C) No. 617/2026 Fareed Ahmed and another Vs UT of J&K & Others	
4.	WP(C) No. 1129/2026 Zubida Begum Vs UT of J&K & others	Sh. Mohd Hafiz Chief Education Officer, Rajouri Mobile No. 9419212704
5.	O.A. No. 1062/2025 Mohd Khalil Vs UT of J&K and others	
6.	O.A. No. 1809/2025 Shahida Kosser Vs UT of J&K and others.	
7.	4732024OAMushtaq Ahmed v/s U.T	Javed Gulshan Chief Education Officer, Poonch M. No. 9596865515
8.	5762025 C.PTazeem Akhter V/S R.N Sharma	
9.	842026O.A Sohail Sarwar V/S U.T	
10.	5902025C.P Abdul Razzaq V/S R.N Sharma	
11.	6232025C.P Daljeet Singh V/S R.N Sharma	
12.	5732026O.A Tahseen Ahmed V/S U.T	
13.	1552026C.P Harpreet Kour V/S R.N Sharma	
14.	6452025 C.PPalvi Arora V/S R.N Sharma	
15.	16382025O.A Saida Begum V/S U.T	
16.	092026C.P Mohd Safeer V/S R.N Sharma	
17.	1322026 O.AUzma Latief V/S U.T	

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18.	19792025 O.AMohd Adris V/S U.T
19.	5492026 O.AZatoon Begum V/S U.T
20.	20262025O.AMohd Naseem khan V/S U.T
21.	2422026 O.AAmitoz Singh V/S U.T
22.	1842026 C.PZahida Parvez V/S R.N Sharma
23.	2222026 C.PGowhar Shaheen V/S R.N Sharma
24.	3362026 C.PShafiq Ahmed V/S R.N Sharma
25.	6032026 O.AZabina Kouser V/S U.T
26.	1022026 O.AAnayat Ullah V/S U.T
27.	7562025 C.PInnam Ul Haq V/S DSE Jammu
28.	7642026 O.ARehana Jabeen V/S U.T
29.	8502026 O.AZahida Parveen V/S U.T
30.	5732026 O.ATehseen Ahmed V/S U.T
31.	7112025 C.PKulsoom Akhter V/S R.N Sharma
32.	11442025 OAMushtaq Ahmed V/S U.T J&K
33.	4032025 C.PAmir Iqbal Khan V/S M.Raju
34.	272017 SWPAmir Zeeshan V/S State
35.	24832011 SWPFareed Ahmed V/S State
36.	1422023 SWPIram Sabha Rehman Khan V/S U.T
37.	17682023 WPCRehana Maqsood V/S U.T
38.	3322016 SWPSushma Rani V/S State
39.	17152024 WPCMohd Kazeem Khan V/S U.T

Javed Gulshan
Chief Education Officer, Poonch
M. No. 9596865515
E-mail:-Ceopoonch@jk.gov.in

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40.	12752017 SWPIrfan Riaz V/S State	
41.	10512025 SWP Yasmeen Kouser V/S U.T	
42.	7552025 WPCSurinder Pal Sharma V/S u.t	
43.	33462025 WPCAjaz Ahmed V/S U.T	
44.	2352019 WPCImitiaz Hussain V/S U.T	
45.	7882023 WPCMubina Kouser VS U.T	
46.	18062023 WPCIram Hanief VS U.T	
47.	10472013 SWPNazia Kouser VS U.T	
48.	11252023 WPCImitiaz Ahmed V/S U.T	
49.	11152014 WPCMinakshi Sudan V/S U.T	
50.	WPCU.T. Vs Preeti Naranian	Sh. Yashpaul Sharma Chief Education Officer, Samba Mobile No. 9906907085
51.	WP(C) 1029/2026 Prem Nath V/S U.T OF J&K	Sh. Sanjay Dogra Chief Education Officer, Kishtwar
52.	O.A NO 7381/2026 Shagufta Banoo V/S UT O f J&K	
53.	O.A NO 726/2026 Romesh Kumar v/s U.T Of J&K	
54.	O.A NO 720/2026 Hassina Akhter v/s U.T Of J&K	
55.	O.A NO 748/2026 Shanoo Rani V/S U.T Of J&K	
56.	o.a no 751/2026 Ram Rakesh V/S U.T Of J&K	
57.	O.A NO 719/2026 Rafiya Kulsoom V/S U.T Of JK	
58.	O.A NO 721/2026 Shanaza Haider V/S U.T J&K	
59.	O.A NO 705/2026 Bal Krishan V/S U.T Of J&K & ors	

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60.	O.A NO 731/2026 Aman Ullah V/S U.T J&K	
61.	O.A NO 712/2026 Shafia Anjum v/s U.T JK & ors	
62.	O.A NO 733/2026 Nuzhat Ara V/S U.T Of J&K & ors	
63.	O.A NO 743/2026 Nima Devi 7 Ors	
64.	OA No. 1207/2024 titled Anjali bala V s UT of J&K and ORS	Smt. Geetu Bangotra, Chief Education Officer Reasi

Geet Bangotra

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